GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3906
ANSWERED ON:20.03.2013
LAND TO HOSPITALS AND NURSING HOMES
Khaire Shri Chandrakant Bhaurao;Ray Shri Saugata;Tudu Shri Laxman

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority and Land and Development Office have cancelled the lease deed of some of the Hospitals and Nursing homes for violating the terms and conditions under which these hospitals and nursing homes were allotted land in Delhi on subsidized rates;
- (b) if so, the details thereof during each of the last three years and the current year; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a)to (c): Land and Development Office have intimated that they have not cancelled any lease deed. However, Delhi Development Authority has cancelled the lease deed of Parmarth Mission Hospital, Pitampura on 30.12.2010 for non construction of building in stipulated time.